

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 27-11-2017
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.176 of 2017 (SZ)	M/s. Tappal Flour Mill Rep.,by Proprietor, T.Zakeer Kurnool District Vs State of Andhra Pradesh, Rep.,by its Principal Secretary, Environment Forest Science & Technology, Guntur District and others	M/s. P.Venkaiah Naidu Syed Sadiq & Associates Counsel for Applicant M/s. H.Yasmeen Ali for R1,R2,R5 M/s. T.Sai Krishnan for R3, R4	MoA & Reply of R6 to R8 For Reply of R1 to R5
2	Application No. 208 of 2017 (SZ)	John Wesley Kancheepuram District And 2 others Vs State Level Environment Impact Assessment Authority Tamil Nadu Rep.,by its Director and Member Secretary and 6 others	M/s. R & P Partners Counsel for Applicant M/s. H. Yasmeen Ali for R2 & R3 M/s. P.Srinivas for R6 M/s. Surya Prakash for R7	MoA & Reply of R1,R4,R5 For Reply of R6,R7

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.71 of 2017 (SZ)	Thomas Rodrigues, And others Vs The Deputy Commissioner, Manipal Karnataka State And 14 others	M/s. Thilaknarayan Counsel for Applicant M/s. Devraj Ashok for R1 to R7, R9 to R14	MoA & Reply of R8 & R15 For Reply of R1 to R7,R9 &R10, R11 to R14
2	Application No. 123 of 2017(SZ)	Krithika Gokulnath SNN Raj Serenity Apartments Elanahalli Bangalore Vs	M/s.KNS Law Chambers Counsel for Applicant M/s. Latha for R1 M/s. Rita Chandrasekar for R3	MoA & Reply of R2 ,R5 For Reply of R1,R3,R6 to R8

		Registrar, Anna University, Guindy, Chennai and 8 others	M/s. Jayalakshmi for R4 M/s. Su .Srinivasan for R6 & R7 M/s.E.Manoharan for R8 M/s. A. Sathyabama for R9	
3	Application No.175 of 2017(SZ)	Sri Muppalla Srinivasa Rao, Parchur Mandal, Prakasam District and another Vs State of Andhra Pradesh, Rep.,by its Pricipal Secretary, Revenue Secretariat, Guntur District and 6 others	M/s. Balaji Medamalli Counsel for Applicant M/s.H.Yasmeen Ali for R1 to R7	For Reply of R2
4	Application No.225 of 2017(SZ)	B.Pratap Reddy, Ranga Reddy District, Hyderabad and 4 others Vs The State of Telangana, Rep.,by its Principal Secretary to Municipal Administration, Government of Telangana, Secretariat building, Hyderabad and 4 others	M/s. Velagapudi Srinivas Counsel for Applicant M/s. H.Yasmeen Ali for R1,R2 M/s. T.Sai Krishnan for R5	MoA & Reply of R3,R4 For Reply of R1,R2,R5
5	Application No.235 of 2017(SZ)	P.K.Dhananjayan, Tiruvannamalai Vs The State rep.,by Home Secretary, Home Department, Secretariat, Chennai and 6 others	M/s. K.Narayanan Counsel for Applicant M/s. E.Manoharan for R1 to R7	For Reply of R1 to R7
6	Appeal No.141 of 2013(SZ)	M. Jeeva Vs UOI, MoEF, New Delhi and Others	M/s. T. Mohan A. Yogeshwaran Counsel for Appellant M/s.M.R.Gokul Krishnan for R1 M/s. Rita Chandrasekar for R2 & R3 M/s.Vinod Kumar, Chitra Narayan, for R4	Stayed by Apex Court

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Registrar